

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1107
TO BE ANSWERED ON THE 4TH DECEMBER, 2015

COMPULSORY MILITARY TRAINING

1107. SHRI ELUMALAI V.:
SHRI PARESH RAVAL:

Will the Minister of DEFENCE
be pleased to state:

- (a) whether the Government is aware of the countries providing compulsory military training to their citizens and if so the details thereof;
- (b) whether suggestions have been received to make military training compulsory for the youth including college students in the country and if so, the details thereof; and
- (c) the efforts made by the Government to provide such training to students and other youth in the interest of security of the country?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

श्री एलुमलाई वः
श्री पारेश रावल

क्या रक्षा मंत्री को
सुझाव है कि क्या

(a) Yes, Madam. Compulsory Military Training is a norm in some of the smaller countries with relatively less population for example Israel, Cuba, Yugoslavia, Switzerland and North Korea etc.

(b)&(c): Yes, Madam. The details are appended. Government of India is not in favour of making military training compulsory.

ANNEXURE REFERRED IN THE REPLY GIVEN IN PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 1107 FOR ANSWER ON 4.12.2015

Sl. No.	Proposal received from	Proposal in brief	Status of Proposal / Action taken by Ministry of Defence
1.	A Private Member Bill was received from Shri Avinash Rai Khanna, MP (Rajya Sabha) – introduced in Rajya Sabha on 7.12.2012.	To provide for Compulsory Military Training to all youths in the country.	The Bill did not find favour with Government. However, President's recommendations were obtained and the same were forwarded to Rajya Sabha Secretariat for consideration of Bill in Rajya Sabha. It is pending in Rajya Sabha.
2.	A Private Member Bill was received from Dr. Bhola Singh, MP (Lok Sabha) – introduced in Lok Sabha on 27.2.2015.	To provide for Compulsory Military Training to all able-bodied citizens.	The Bill did not find favour with Government. However, President's recommendations were obtained and the same were forwarded to Lok Sabha Secretariat for consideration of Bill in Lok Sabha.
3.	A Private Member Bill was received from Maj. Gen. B.C. Khanduri (Retd), MP (Lok Sabha) – introduced in Lok Sabha on 13.3.2015.	To provide for Compulsory Military Training to Gazetted Officers of Central Government.	The Bill did not find favour with Government. However, President's recommendations were obtained and the same were forwarded to Lok Sabha Secretariat for consideration of Bill in Lok Sabha.
